

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 266 of 2015 & IA No. 428 of 2015 and 429 of 2015

Dated: 27th January, 2016

In the matter of :

GMR Kamalanga Energy Ltd.

... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post the matter for hearing on **04th March, 2016.**

Court Master

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